

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, dated the 12.11.2018

Office Memorandum

Subject:-Weekly Report in respect of important developments in CBEC for the week –05.11.18 to 09.11.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –05.11.18 to 09.11.18.

1. Administrative Changes:-

- Order regarding allocation of regular/additional charge in the grade of Chief Commissioner of Customs and Central Excise, has been issued vide Office Order No. 162/2018 dated 06.11.2018.
- Order regarding appointment of IRS officers in DGGST on loan basis, has been issued vide Office Order No. 163/2018 dated 06.11.2018.

2. Legislative Changes:-

- Notification No. 91/2018-Cus-IV(N.T.) dated 05.11.2018 issued for Notification giving Chief Commissioner Powers to assign the cases for Adjudicating of show cause notices within their respective jurisdiction.

3. Any Circular:-

- Circular No. 43/2018-Cus-IV(N.T.) dated 08.11.2018 issued for Implementation of Properties Processing under SWIFT-Uploading of supporting documents i.e. SANCHIT in exports.

(S.M. Tata)

Commissioner(Coordination)

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2. Member (GST)
3. Member (IT)
4. Member(CX, ST & Legal)
5. Member(Customs)
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